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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 152/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Kanti Bhikabai Patel & Ors.  
V/s.

Aver Software Technologies Ltd.

SECTION OF THE COMPANIES ACT: 241-244, 185, 188 of the Companies  
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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~~Zain mukhi~~  
Jayesh Gunde  
Adv for Res. No. 1



Ms. Kingel Sheh.  
1/bv Solomon & W.  
Adv for Petitioner



Zain mukhi  
ilb. Due to Assoc.

ORDER  
CP No. 152/241-244, 185, 188/NCLT/MB/MAH/2017

The Counsel for both Petitioner and Respondent are present.

For the Petitioner's side has reported that they would file rejoinder during  
the course of the day, list this matter for hearing on **12.03.2018**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)